

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
FIFTH REPORT

SHRI CHINTAMANI PANIGRAHI (Bhubaneshwar): I beg to present the Fifth Report of the Committee on Private Members' Bills and Resolutions.

12.51 hrs.

CORRECTION OF ANSWER TO STARRED QUESTION NO. 348 DATED 2-7-80 RE. COIR INDUSTRY

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): In the draft record of proceedings containing my reply to supplementaries raised on Starred Question No. 348 by Shrimati Susheela Gopalan on 2nd July, 1980 regarding Coir Industry in the Lok Sabha, an inadvertent inaccuracy has been noticed in record in following para:

"The second question of the hon. Member referred to the manufacture of mats in the mechanised units. First of all, there is no licensing at all. As far as registration is concerned, we have not allowed it for the manufacture of mat at all in this particular thing. I can assure the hon. Member that we would not in this matter be affected by any political lobbying which would damage the handloom industry."

2. I wish to correct the same and my corrected reply to the supplementaries is as follows:

"The second question referred to the manufacture of mats in the mechanised unit. First of all there is no licensing for coir units but the Registration of all coir units is necessary with the Coir Board as per Coir Act. As for the registration of this particular unit viz. M/s. Alleppey & Company is concerned, it was erroneously registered for the manufacture of

mats. We are examining the case for renewal of Registration of this particular unit separately. I can assure the Hon'ble Member, that we would not be affected by any political lobbying in this matter which would damage the handloom industry."

12.53 hrs.

MATTERS UNDER RULE 377

(i) REPORTED INCREASE IN DACOITIES IN RUNNING TRAIN

SHRI R. P. YADAV (Madhepura): Train journey is becoming unsafe day by day, and especially the night journey. Since the 1st of June this year, dozens of such incidents have taken place. To quote a few: (i) In the night of 4th June passengers were looted at the point of pistol in Delhi-Aligarh passenger between Dabur and Somna station; (ii) on the 5th June about a dozen armed miscreants looted away every thing of four passengers in Aligarh-Delhi shuttle train; (iii) About a dozen armed dacoits looted the passengers of second class compartment of 21 UP Shashahganj-Balia passenger on the point of revolver, on 22nd June; (iv) on 30 June, twenty passengers of Bombay-bound Dehradun Express were robbed of cash and jewellery valued at Rs. 11,000 by known miscreants; (v) On July 2, night, armed dacoits looted property from second class compartment worth about Rs. 7,000 from Dadar-Nagpur Express at the point of knife; (vi) on 6th July, armed dacoits looted watches and ornaments and other valuables worth lakhs of rupees from people travelling in a second class compartment of the 327 UP Howrah-Danapur Fast passenger train; (vii) in the night of the 8th July armed dacoits looted about 140 passengers in 51 UP Sealdah Express and relieved them of property valued at about Rs. 2 lakhs from the 1st class and 2nd class sleepers.